

**Annexure-7**

Name of the corporate debtor: **AK EDU TECHNOLOGIES PRIVATE LIMITED** ; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 03.05.2023  
 In accordance with Section 25(2) (e) , IBC, 2016  
 List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received				Details of claim admitted					Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim				
1	Government of India, Ministry of Finance, Department of Revenue, Central Board of Direct Taxes Through Income Tax Officer (TDS), Amritsar	Income Tax Office (TDS), Amritsar Department	25.04.2023	5,23,485.00	5,23,485.00	Unsecured	-	-	No	1.67%	-	-	-	-	-
	<b>Total</b>			5,23,485.00	5,23,485.00	-	-	-	-	1.67%	-	-	-	-	-

(Amount in ₹)

